# GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

### UNSTARRED QUESTION NO- 4205

ANSWERED ON- 29<sup>TH</sup> MARCH, 2022

#### SETTING UP OF SMALL PROCESSING UNITS

#### †4205. SHRI SUMEDHANAND SARASWATI: SHRIMATI RANJEETA KOLI:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has taken any new initiative for providing grant for setting up small processing units/cold storages;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of the small processing units have been set up in the districts of Rajasthan including Sikar and Bharatpur; and
- (d) the details of the units for which requests have been processed along with those sanctioned by the nodal officers in Rajasthan, Haryana and Uttar Pradesh as on date?

#### **ANSWER**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

(a) to (c): The Ministry of Food Processing industries (MoFPI) incentivizes setting up of food processing units and integrated cold chain projects through credit linked financial assistance (capital subsidy) in the form of grants-in-aid under component schemes of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY). Recently, Government has extended implementation of PMKSY till 2026 with total outlay of Rs 4600 Crore. The details of Food Processing Units approved for assistance in Rajasthan under Creation/Expansion of Food Processing & Preservation Capacities scheme of PMKSY is placed at **Annexure-I.** 

In addition, MoFPI provides financial, technical and business support for upgradation/ setting up of micro food processing units through centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme". The district wise loans sanctioned to micro food processing units in Rajasthan under PMFME scheme is placed at **Annexure-II.** 

(d): The details of the micro food processing units under PMFME scheme for which requests have been processed along with those sanctioned by the nodal officers in Rajasthan, Haryana and Uttar Pradesh are placed at **Annexure-III**.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4205 ANSWER ON  $29^{TH}$  MARCH, 2022 REGARDING "SETTING UP OF SMALL PROCESSING UNITS".

Details of Food Processing Units approved for assistance in Rajasthan under Creation/Expansion of Food Processing and Preservation Capacities scheme of PMKSY

Project Name	District	Date of Approval	Project Cost (Rs. in Cr)	Approved Grant-in-aid (Rs. in Cr)	Status
M/s CG Food India	Ajmer	19.02.2018	23.6	4.96	Operational
M/s Shankar Confectionary	Jodhpur	13.04.2018	4.4	1.23	Operational
M/s Shri Rathi Snacks Industries LLP	Jodhpur	31.07.2018	4.99	1.18	Operational
M/s Pavanputra Wafers Pvt Ltd	Jodhpur	14.09.2018	20.87	5	Operational
M/s Blop Agro Foods LLP	Alwar	22.10.2018	4.97	1.18	Operational
M/s Kothari Foods LLP	Ajmer	21.02.2019	16.3	4.27	Operational
M/s Shree Ram Udhyog	Jodhpur	09.07.2019	7.66	2.01	Operational
M/s Northern Solvents Pvt Ltd	AJmer	01.01.2020	21.83	5	Under Implementation
M/s Kasa Infra Ltd	Jodhpur	24.01.2020	12	3.78	Under Implementation
M/s IXI Serve LLP	Ajmer	16.03.2020	4.78	1.09	Under Implementation
M/s P.C. Kannan & Co	Kota	16.03.2020	6.56	1.93	Under Implementation
M/s Agrosafe Industries Pvt Ltd	AJmer	09.06.2020	4.53	1.18	Under Implementation

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 4205 ANSWER ON 29<sup>TH</sup> MARCH, 2022 REGARDING "SETTING UP OF SMALL PROCESSING UNITS".

## The district wise number of micro food processing units to whom loan sanctioned under PMFME scheme (as on 25.03.2022).

District	No. of micro food processing units to whom loan sanctioned
Ajmer	10
Alwar	3
Banswara	0
Baran	4
Barmer	2
Bharatpur	5
Bhilwara	0
Bikaner	8
Bundi	0
Chittorgarh	7
Churu	3
Dausa	3
Dholpur	0
Dungarpur	1
Ganganagar	2
Hanumangarh	6
Jaipur	16
Jaisalmer	1
Jalore	0
Jhalawar	1
Jhunjhunu	3
Jodhpur	12
Karauli	1
Kota	3
Nagaur	5
Pali	0
Pratapgarh	1
Rajsamand	0
Sawai Madhopur	0
Sikar	3
Sirohi	1
Tonk	4
Udaipur	2

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 4205 ANSWER ON 29<sup>TH</sup> MARCH, 2022 REGARDING "SETTING UP OF SMALL PROCESSING UNITS".

The details of the units under PMFME scheme for which requests have been processed along with those sanctioned by the nodal officers in Rajasthan, Haryana and Uttar Pradesh as on 25.03.2022

#### 1. Individual applications:

State	No. of processed requests *	No. of requests sanctioned by the nodal officers #
Haryana	392	373
Rajasthan	535	533
Uttar Pradesh	1495	1427

#### 2. Group Applications:

State	No. of processed requests*	No. of sanctioned requests by the nodal officers#	
Haryana	2	0	
Rajasthan	19	11	
Uttar Pradesh	9	0	

<sup>\*</sup> No. of processed requests - All applications reached to District Nodal officer

<sup>#</sup> No. of sanctioned requests by the nodal officers - All applications recommended by District Nodal officer to Bank